

RAJYA SABHA

Friday 7th December 1956

The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) IN 1956-57.

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) in the year 1956-57.

PAPERS LAID ON THE TABLE

NOTIFICATIONS PUBLISHING AMENDMENTS IN THE INDIAN POLICE SERVICE (PROBATION) RULES, 1954, THE INDIAN ADMINISTRATIVE SERVICE (PROBATION) RULES, 1954, THE INDIAN POLICE SERVICE (PAY) RULES, 1954 AND THE INDIAN ADMINISTRATIVE SERVICE (PAY) RULES, 1954.

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs :—

(i) Notification S.R.O. No. 2389, dated the 16th October, 1956, publishing an amendment in the Indian Police Service (Probation) Rules, 1954.

(ii) Notification S.R.O. No. 2390, dated the 16th October, 1956, publishing an amendment in the Indian Administrative Service (Probation) Rules, 1954.

(iii) Notification S.R.O. No. 2555, dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.

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(iv) Notification S.R.O. No. 2556, dated the 31st October, 1956, publishing certain amendments in the Indian Police Service (Pay) Rules 1954.

(v) Notification S.R.O. No. 2557, dated the 31st October, 1956 publishing an amendment in the Indian Police Service (Pay) Rules, 1954.

(vi) Notification S.R.O. No. 2558, dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.

(vii) Notification S.R.O. No. 2559, dated the 31st October, 1956, publishing an amendment in the Indian Administrative Service (Pay) Rules, 1954.

(viii) Notification S.R.O. No. 2560 dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.

(ix) Notification S.R.O. No. 2561, dated the 31st October, 1956, publishing certain amendments in the Indian Administrative Service (Pay) Rules, 1954.

(x) Notification S.R.O. No. 2562, dated the 31st October, 1956, publishing an amendment in the Indian Administrative Service (Pay) Rules, 1954.

(xi) Notification S.R.O. No. 2563, dated the 31st October, 1956, publishing an amendment in the Indian Police Service (Pay) Rules, 1954.

(Placed in Library. See No. S-520/56.)

MESSAGES FROM LOK SABHA

I. THE CENTRAL SALES TAX BILL 1956.

II. THE REPRESENTATION OF THE PEOPLE (FOURTH AMENDMENT) BILL, 1956.

SECRETARY: Sir, I have to report to the House two messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha. They are as follows: